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WP-23453-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 1st OF JULY, 2025

WRIT PETITION No. 23453 of 2025

DILEEP MEHTO

Versus

UNION OF INDIAN AND OTHERS

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Appearance:

Shri Saurabh Kumar Tiwari - Advocate for petitioner.

Shri Ishan Soni - Advocate for respondent No.1.

Ms. Janhvi Pandit - Addl. Advocate General for respondent No.2.

Shri Manoj Sharma - Senior Advocate with Ms. Drishika Singh - Advocate for respondent No.3.

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ORDER

Per. Sanjeev Sachdeva, Acting Chief Justice

Learned counsel for petitioner seeks leave of this Court to withdraw this petition with liberty to file a fresh petition on behalf of Dumar, Dom & Mahato Communities.

Petition is accordingly dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
ACTING CHIEF JUSTICE

(VINAY SARAF)
JUDGE

